
(2022) 05 TDSAT CK 0070

In the Telecom Disputes Settlement And Appellate Tribunal

Case No : Broadcasting Petition No. 597 Of 2021 With Misc Application No. 202, 217 Of 2022

Fcn Cable Network

APPELLANT

Vs

Indiacast Media Distributions Pvt Ltd

RESPONDENT

Date of Decision : 20-05-2022

Acts Referred:

Citation : (2022) 05 TDSAT CK 0070

Hon'ble Judges : Biresh Kumar, Registrar

Bench : Single Bench

Advocate : Mayank Patni

Judgement

Nobody appears on behalf of the Petitioner. In compliance of the directions contained in the Order dated 19.5.2022, the Registry of this Court is directed to issue summons on the following witnesses:

1. Mr. Naresh Kumar, Driver, Haryana Fire Brigade and Emergency Services, Dharuheda, District: Rewari, Haryana
2. Mr. Raj Kumar
3. Mr. Vicky
4. Mr. Rajesh Kumar, Haryana Fire Brigade and Emergency Services, Dharuheda, District: Rewari, Haryana

The witnesses be directed to remain physically present before this Court along with relevant original record. Let a copy of Annexure-C at Page No.7 of the Affidavit filed by the Petitioner on 18.2.2022 be attached with the summons to witnesses being issued to the officials of the Haryana Fire Brigade and Emergency Services, Dharuheda District: Rewari, Haryana for bringing the original of the said report.

Let the matter be listed on 4th July, 2022 for evidences. Let a copy of this Order

be sent to the Petitioner as well as his Learned Counsel through e-mail.